

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 113/(MAH)/2009
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2016

NAME OF THE PARTIES:

M/s. Unicom Skytech Ltd.
V/s.

M/s. Neelprag Trading Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ajay Basutkar	Advocate for Respondent No. 1, 2 & 3	ABasutkar
2	O. P. Jhunnar	Dileep for Petitioner	O. P. Jhunnar
3	Mr Dharam Jumar Mr Suraj Jyoti	1/b m/s ganesh flo Adv for Petitioner <u>ORDER</u>	Ezer

C.P. No. 113/397, 398/CLB/MB/2009

Ld. Counsel for both sides present.

With the consent of both the parties, list this matter for hearing on 16th January, 2017.

sd/-
B.S.v. PRAKASH KUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)

Dated: 05.12.2016